

MR. SPEAKER: The question is:

"That this House do extend upto the 15th December, 1972, the time for the presentation of the Report of the Joint Committee on the Bill to provide for better organisation and development of school education in the Union Territory of Delhi and for matters connected therewith or incidental thereto."

The motion was adopted.

DISTURBED AREA (SPECIAL
COURTS) BILL

EXTENSION OF TIME FOR PRESENTATION OF
REPORT OF JOINT COMMITTEE

SHRI R. D. BHANDARE (Bombay
Central): I beg to move:

"That this House do extend upto the last day of the current session, the time for presentation of the Report of the Joint Committee on the Bill to provide for the speedy trial of certain offences in certain areas and for matters connected therewith."

MR. SPEAKER: The question is:

"That this House do extend upto the last day of the current session, the time for presentation of the Report of the Joint Committee on the Bill to provide for the speedy trial of certain offences in certain areas and for matters connected therewith."

The motion was adopted.

FOREIGN EXCHANGE REGULA-
TION BILL

EXTENSION OF TIME FOR PRESENTATION
OF REPORT OF JOINT COMMITTEE

SHRI SATISH CHANDRA (Bareilly): I beg to move:

"That this House do extend upto the last day of the first week of the next session, the time for the presentation of the Report of the

Joint Committee on the Bill to consolidate and amend the law regulating certain payments, dealings in foreign exchange and securities, transactions indirectly affecting foreign exchange and the import and export of currency and bullion, for the conservation of the foreign exchange resources of the country and the proper utilisation thereof in the interests of the economic development of the country."

MR. SPEAKER: The question is:

"That this House do extend upto the last day of the first week of the next session, the time for the presentation of the Report of the Joint Committee on the Bill to consolidate and amend the law regulating certain payments, dealings in foreign exchange and securities, transactions indirectly affecting foreign exchange and the import and export of currency and bullion, for the conservation of the foreign exchange resources of the country and the proper utilisation thereof in the interests of the economic development of the country."

The motion was adopted.

COMPANIES (AMENDMENT) BILL
EXTENSION OF TIME FOR PRESENTATION
OF REPORT OF JOINT COMMITTEE

SHRI NAWAL KISHORE SHARMA
(Dausa): I beg to move:

"That this House do extend upto the last day of the first week of the next session, the time for the presentation of the Report of the Joint Committee on the Bill further to amend the Companies Act, 1956, the Securities Contracts (Regulation) Act, 1956 and the Monopolies and Restrictive Trade Practices Act, 1969."

MR. SPEAKER: The question is:

"That this House do extend upto the last day of the first week of